

**Title: Requested the Government to take steps to stop dumping of smuggled Chinese goods in India.**

**PROF. UMMAREDDY VENKATESHWARLU (TENALI):** Mr. Deputy-Speaker, Sir, I raise a matter of public importance and urgency with regard to dumping of Chinese goods in India on several fronts. In the recent past, it is our experience that a wide range of goods, right from battery cells to electronic goods, from food materials to rice, are being dumped in India. It is not known through which route they are entering the country. It is not known whether it is through the smuggled route or whether it is through an authorised route that these goods are entering the country. This is actually posing a lot of threat to the Indian indigenous production, particularly the goods like ceiling fans. They are offering at Rs.250/- only as against the cost of production of about Rs.600 or 650 in this country.

**(t/1230/spr-rjs)**

If this flow is continued into the country, most of these units would be closed. Particularly, in the recent past, even rice, in the name of samples, is also entering into Karnataka and Andhra Pradesh. Andhra Pradesh is already reeling with heavy stocks, particularly rice, and the same are not being cleared. Paddy and rice stocks are very heavy and the Chinese rice is giving a big threat.

Our hon. Chief Minister has also requested the Union Food Minister over phone to look into this particular issue. Is Government not able to curb this heavy smuggling across the Chinese border into this country? If this is going to be continued and if stern action is not going to be taken, indigenous production, particularly, the farmers of India, and most particularly, the farmers in Andhra Pradesh are going to suffer heavily. Let the Government of India come out with a statement in this House about the Chinese goods dumping into India and posing a threat to the Indian producers and Indian farmers. ...*(Interruptions)*